

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 2952**

TO BE ANSWERED ON THE 26TH MARCH, 2025/ CHITRA 5, 1947 (SAKA)

WOMEN FREEDOM FIGHTERS

2952 SHRI BHUBANESWAR KALITA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Freedom Fighters Division of Home Affairs has any plan to highlight the contributions of women freedom fighters to inspire the generation;

(b) whether there is any plan to highlight the contribution of women freedom fighters of Assam and other North Eastern States; and

(c) if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS

(SHRI BANDI SANJAY KUMAR)

(a) to (c): Considering the contribution of the freedom fighters, including women freedom fighters to India's independence movement, the Ministry of Home Affairs provides pension to freedom fighters and their eligible dependents i.e. to their spouse and unmarried and unemployed daughters under Swatantrata Sainik Samman Yojana (SSSY). In addition to this, the following benefits are also extended to the freedom fighters:

(i) Free life time railway passes of 2nd/3rd AC in Duronto, 1st class/2nd class AC by any train including Rajdhani/Shatabdi are provided to the freedom fighters/spouse alongwith one companion in the same class.

- (ii) Free medical facilities under CGHS and free medical treatment in hospitals run by PSUs are provided to the freedom fighters and eligible dependents.**

- (iii) Free transit stay at State Bhawan/Guest House, New Delhi for freedom fighters and eligible dependents along with one companion.**

- (iv) Collectors/SDMs have been directed to regularly enquire about the well-being of the freedom fighters and resolve their pension related issues.**
